

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) No. 77 of 2020

IN THE MATTER OF:

PEE AAR EXIM Pvt. Ltd. & Anr.

...Appellants

Versus

Pankaj Rustagi & Anr.

...Respondents

Present:

**For Appellant: Mr. Abhijeet Sinha, Mr. Arvind Kumar Ray,
Mr. Karan Gupta and Ms. Vansha Sethi, Advocates.**

**For Respondent: Mr. Kanti Mohan Rustagi and Mr. Shubho Jana,
Advocates.**

With

Contempt Case (AT) No. 14 of 2020 in
Company Appeal (AT) No. 77 of 2020

IN THE MATTER OF:

Pankaj Rustagi & Anr.

...Applicants

Versus

PEE AAR EXIM Pvt. Ltd. & Anr.

...Contemnors/Respondents

Present:

**For Appellant: Mr. Kanti Mohan Rustagi and Mr. Shubho Jana,
Advocates.**

**For Respondent: Mr. Abhijeet Sinha, Mr. Arvind Kumar Ray,
Mr. Karan Gupta and Ms. Vansha Sethi, Advocates.**

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ORDER
(Through Virtual Mode)

25.09.2020: While noting company appeal number in the order sheet dated 24th August, 2020, 'Company Appeal (AT) (Insolvency) No. 77 of 2020' has inadvertently been recorded instead of 'Company Appeal (AT) No. 77 of 2020'. This error has been brought to our notice by the Registry, same being a clerical error, is corrected and 'Company Appeal (AT) (Insolvency) No. 77 of 2020' shall be substituted by 'Company Appeal (AT) No. 77 of 2020'.

Corrected version of the order may be issued.

List these appeals 'for hearing' on **28th September, 2020 at 2:00 PM.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

am/gc

Company Appeal (AT) (Insolvency) No. 77 of 2020 & Contempt Case (AT) No. 14 of 2020 in Company Appeal (AT) (Insolvency) No. 77 of 2020.